

to (c) The inclusion of the three new catchments namely, Upper Kolab, Indravati and Subernarekha in the Centrally Sponsored Scheme of Soil Conservation in the catchments of River Valley Projects was considered during 6th Plan by the Central Government. It has not been found possible to do so due to paucity of funds. In Orissa State, the catchments of Hirakud, Machkund and Rengali-Mandira are already covered under the scheme.

(d) The State Government estimated the requirements of funds in 1981-82 for these three new catchments at Rs. 30 lakhs.

#### **Citrus Plantation in Tribal Areas of Orissa**

1046. SHRI HARIHAR SOREN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether his Ministry has launched citrus plantation programme in the tribal areas in Orissa;

(b) if so, the total hectares of land belonging to tribal farmers in different districts of Orissa that has been brought under citrus plantation during last three years; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) :

(a) There is no Central Sector or Centrally Sponsored Scheme under the Ministry of Agriculture for citrus plantation programme in the tribal areas of Orissa.

(b) and (c) Do not arise.

#### **Funds Provided to Keonjhar District for Implementation of NREP**

1047. SHRI HARIHAR SOREN : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the amount provided to Keonjhar district, Orissa for implementing National Rural Employment Programme in 1983-84;

(b) the amount spent so far towards implementing NREP in that district; and

(c) the details of the various works done and the number of beneficiaries in that district in 1983-84 under National Rural Employment Programme ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATH MISRA) : (a) to (c) District-wise details of the funds given under National Rural Employment Programme are not maintained at the Central Level.

#### **Central Scheme for Cross Breeding of Cattle in Orissa**

1048. SHRI HARIHAR SOREN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have sanctioned a Central Sector scheme for cross breeding of cattle with exotic dairy breeds and improvement of buffaloes using Frozen Semen Technique out side Operation Flood II areas in Orissa;

(b) if so, the names of the districts in Orissa where such Central sector programme has been introduced;

(c) the amount of Central assistance earmarked and spent in these districts of Orissa for the above programme in 1981-82 and 1982-83; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) Yes, Sir.

(b) The scheme covers areas in the

districts of Kalahandi, Koraput, Phulbani and Bolangir.

(c) and (d) An amount of Rs. 111.16 lakhs had been earmarked for the programme during 1981-82 and 1982-83 for the districts mentioned at (b) above. Major part of the provision is for procurement of cryogenic equipment for induction of frozen semen technology in cattle/buffaloe breeding programmes for which orders have already been placed by the State authorities.

#### **New Committee on Delhi Wakf Properties**

1049. SHRI SATISH AGARWAL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have since constituted a new Committee to recommend on the Wakf properties in Delhi which are in the possession of Delhi Development Authority/Land & Development Office; and

(b) if so, what is the composition of the Committee and its terms of reference ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) No New Committee has been constituted by the Government to make recommendations about the properties under the control of Delhi Development Authority/Land & Development Office which have been notified as wakf. The question of implementation of recommendations of the Burney Committee and connected matters is being examined in all its aspects by Government.

(b) Does not arise in view of (a) above.

#### **Different Cost of Fertilisers in States**

1050. SHRI BALASAHEB VIKHE

PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the cost of fertiliser differ from State to State; and

(b) if so, the cost fluctuations of a particular variety of chemical fertiliser i.e. its highest cost and its lowest cost at which the farmers buy them ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) :

(a) Uniform prices for the whole country for most of the commonly used fertilisers, except Ammenium Chloride, Ammonium Sulphate, Calcium Ammonium Nitrate and physical/granulated mixtures, etc. are statutorily fixed by the Government. The statutory prices are exclusive of Central Sales Tax, State Sales Tax and local Taxes. So far as the fertilisers, the prices of which are not under statutory control, are concerned, their prices are fixed by the manufacturers and would vary from place to place. The prices of both these categories of fertilisers would further vary from State to State as a result of incidence of Central Sales Tax, State Sales Tax and other local taxes.

(b) The statutory price of Urea is Rs. 2150/- per tonne which comes to Rs. 107.5 per bag of 50 kg. The maximum price for a 50 kg. bag of Urea that a farmer will pay would be Rs. 117.17 and the minimum price for the same material would be Rs. 107.5.

#### **Import of Fertilisers from USA**

1051. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have taken a decision to import two million tonnes of fertilisers during 1983;

(a) whether many of the fertiliser units in the country have unsold surplus stocks with them, and if so, the details thereof;